

truction, and they are expected to be ready for occupation by June 1963. The construction of a 400 student hostel will begin shortly.

(b) The College started functioning in August, 1961, in a part of the new buildings of the Kerala Polytechnic at Kozhikode. Facilities have been provided at the Polytechnic, both for the instruction of the students and for their lodging and no particular difficulty has been experienced by them.

(c) The construction of college buildings, hostels and staff houses has been undertaken according to a phased programme, that is expected to be completed by June, 1965.

**I.A.S. and I.P.S. Officers for
Emergency Commission**

222. { Shri A. V. Raghavan:
 { Shri Pottekkatt:

Will the Minister of Home Affairs be pleased to state:

(a) whether there is any bar for I.A.S. and I.P.S. Officers for applying for emergency commissions in the army;

(b) if so, the reasons for the same, and

(c) the number of such officers who have applied for emergency commissions during the emergency?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) and (b). There is no bar against All India Service officers applying for emergency commissions in the Army. But it has been decided that as a general rule, officers of the All India Services are not to be released for military service. It is of vital importance that an efficient civil administration should be maintained during the emergency and that the civil services should be capable of bearing the additional burden thrown upon them by requirements of internal security, organisation of civil defence, work

relating to civil supplies, etc. The policy of Government that even during the emergency there should be the minimum possible dislocation of the development programme is a further reason why depletion of civil service cadres would be undesirable. The cadres of the All India Services and many of the other higher services are even now undermanned.

An exception to this general rule may be made only in cases where an officer possesses any special qualifications for military service and it is considered that his employment in military service would be of greater value to the country than his continuance in the civil post.

(c) Information is not readily available.

I.A.S. and I.P.S. Officers

223. { Shri A. V. Raghavan:
 { Shri Pottekkatt:

Will the Minister of Home Affairs be pleased to state:

(a) whether under any circumstances, I.A.S. and I.P.S. Officers can apply to change their State after they are allotted to a particular State; and

(b) whether any allowances are given to officers who are posted outside their State?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) I.A.S./I.P.S. Officers can apply stating the reasons for a change of their cadre after their allocation to a particular State. Their requests are, however, examined on merits and according to certain settled principles.

(b) No.

I.A.S. and I.P.S. Officers in Punjab

224. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state the number of I.A.S. and I.P.S. Officers who have been appointed by direct recruitment and those by